

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1993/6999/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Susil Kumar Sarma,
Presiding officer, S.T.A.T. Assam & Member,
MACT No. 1, Kamrup (M), Guwahati.

Dated Guwahati the 22nd November, 2019.

Sub: **Station leave.**

Ref:- Your letter No. MACT/2790/19 Dated, 22.11.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission, with your official vehicle, at your own cost, from the evening of 25.11.2019 till the morning of 26.11.2019, has been granted/rejected. The Member, MACT No. 3, Kamrup (M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

7001

Memo NO.HC.VII-70/1993/7000-1A, dated 22.11.19

Copy to:

1. The Member, MACT No. 3, Kamrup (M), Guwahati .
2. ✓ The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rdca